OFFICE ORDER

In partial modification to this Ministry's Office Orders of even number dated 15.6.2011 and 27.6.2011, the following item of work hitherto allotted to Policy-II Section will henceforth be handled by Policy-I Section with immediate effect and until further orders :-

a) Clarification sought regarding provisions of Companies Act, 1956 by :-

- Other Ministries
- Other Departments
- Field Offices
- Chambers of Commerce etc.

Under Secretary to the Government of India

1. All Officers/Sections of the Ministry.
2. Secretary/AS/JS(A)/JS(R).
3. PS to CAM/PS to MOS, Corporate Affairs.
4. e-Governance cell to place it on MCA website under the miscellaneous column.
5. Guard File.